

(ख) उनमें से कितनी सिफारिशें दिल्ली प्रशासन द्वारा अन्तिम रूप से स्वीकार कर ली गई हैं ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) ग्यारह ।

(ख) चार ।

Industrial Estates in Maharashtra

687. { Shri Pangarkar:
Shri Kunhan:

Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made so far in the different Industrial Estates in Maharashtra and the stages of their development; and

(b) how far they have contributed to the increase in production of consumer goods in small scale industries sector?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table. [See Appendix II, annexure No. 8.]

Relief for Chilean Quake Victims

688. { Shri D. C. Sharma:
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether Government have rendered any help to the victims of earth-quakes and tidal waves in Chile; and

(b) if so, the nature thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The Government of India have sent 30,000 jute bags and large quantities of ready made garments and blankets to the Government of Chile as part of relief supplies from India for distribution among the victims of the recent terrible earth-quake.

The Government of India had earlier placed substantial quantities of Indian tea at the disposal of the Chilean Government for distribution in the afflicted areas.

Bogus Registration of Plots

689. Shri S. A. Mehdi: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 333 on the 22nd February, 1960 regarding bogus registration of some plots in Delhi and state:

(a) whether it is a fact that the official concerned instead of being prosecuted, has been re-employed after retirement;

(b) if so, the reasons therefor; and

(c) whether it is also a fact that he registered as Registrar 28 bogus plots?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) The official held responsible is being prosecuted in a court of Law and his services have been terminated.

(b) Does not arise.

(c) No. The plots were registered by two other officers.

पालना कोयले की खान

{ श्री पद्मनाभल बाळुपाल :
६९०. { श्री रमेश चन्द्र व्यास :
श्री बीनबन्धु परमार :

क्या अन्न और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में बीकानेर की पालना कोयले की खान के श्रमिकों को रविवार के दिन सवेतन छुट्टी मिलती थी :

(ख) यह भी क्या सच है कि राजस्थान सरकार ने कोयला खान के स्वामी प्रादेशों में रूपभेद करने के लिये प्रबन्धकों से प्राप्त श्रम्यावेतन स्वीकार कर लिया है और रविवार की सवेतन छुट्टी बन्द कर दी गई है; और